## MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING JANUARY 2021

(data as on 03.02.2021)

Nature of incident	No. of cases	No. of cases	Pendency as on
	registered	disposed	date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	15	10	317
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	222	226	3057
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	17	33	494
BONDED LABOUR (Inc. Code 601)	66	68	353
CHILDREN (Inc. Code 100-117)	65	87	446
WOMEN (Inc. Code 1300-1316)	483	738	1906
SC/ST/OBC (Inc. Code 1900-1909)	85	135	516
OTHERS	6994	9060	7995
TOTAL	7947	10357	15084

## SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of January 2021

	No. of cases		Pendency as on
	registered	disposed	date
ѕио-моти	5	10	120
HRD	7	9	126
TOTAL	12	19	246

## <u>Cases where NHRC recommended Monetary relief during the month of January 2021</u>

		Amount
Nature of incident	No of Cases	recommended
		(in Rs.)
MEDICAL NEGLIGENCE	1	200,000
CUSTODIAL DEATH (Judicial)	6	1,900,000
ABUSE OF POWER	3	700,000
ATROCITIES ON SC/ST (BY POLICE)	1	250,000
CUSTODIAL DEATH (Police)	7	2,900,000
DEATH IN POLICE FIRING	1	100,000
DEATH IN POLICE ENCOUNTER	4	2,900,000
FAILURE IN TAKING LAWFUL ACTION	2	350,000
UNLAWFUL DETENTION	1	200,000
ALLEGED CUSTODIAL DEATHS IN POLICE CUSTODY	1	200,000
SEXUAL HARASSMENT IN POLICE CUSTODY	1	300,000
ABDUCTION, RAPE AND MURDER	2	300,000
DOWERY DEATH OR THEIR ATTEMPT	1	100,000
RAPE	1	200,000
ALLEGED CUSTODIAL DEATH	1	500,000
TOTAL	33	11,100,000